

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO.291/00528/2015

Date of Order: 26.5.2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member

Hon'ble Ms. Meenakshi Hooja, Administrative Member

Hari Singh Meena S/o Shri T.R.Meena, aged 48 years, Resident of Village and Post Baglai, Via Piloda, District Sawai Madhopur, Rajasthan, presently posted as Station Master at Gatka Barana, West Central Railway under the office of DRM West Central Railway, Kota.

..... Applicant

(By Advocate Mr. Vinod Goyal)

VERSUS

1. Union of India, through General Manager, West Central Railway, Jabalpur (M.P.).
2. The Divisional Railway Manager, West Central Railway, Kota.

..... Respondents

(By Advocate Mr.Y.K.Sharma)

ORDER

(Per Dr. K.B.Suresh, Judicial Member)

Heard.

Applicant being a Station Master was found guilty of violation of safety norms and was punished. He was also transferred to a place which is away by 50 Km. He has challenged the transfer made by the respondents on administrative ground. The main ground as per the applicant is that the similarly situated employees who also committed such mistake in the similar circumstances have not been transferred which is against the transfer policy of the Railway. There is no doubt,

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other similar situated employees should also be transferred with appropriate punishment.

But at the same time Railways are under responsibility to punish him if the applicant is not performing duty properly. But at the same time it is claimed that there are some other employees who have committed the same degree of lapse of duty and they have not been transferred or punished. There cannot be any pick and choose policy. Therefore, this will also be looked into by the railways. If there are others like the applicant, they also must be dealt with seriousness. The applicant has been transferred ~~in~~ ^{to} violation of safety norms rightly. With these directions the OA is disposed of accordingly.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/